

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Neeraj Mishra EC:48607110	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Ahlmad in the Court of Sh. Vinod Kumar Gautam, ADJ-07, West, THC, Delhi.
2	Sh. Harish Chandel EC:19479109	Asstt. Ahlmad in the Court of Sh. Devender Kumar Jangala, ASJ-05, New Delhi, PHC, New Delhi.	JA in Copying Agency, Family Courts, KKD, Delhi (<i>on diverted capacity for a period on 01 year or till further orders whichever is earlier</i>)
3	Sh. Vijay Kumar EC:19001337	JA in Copying Agency, South- East, Saket Courts, New Delhi.	JA in Protocol Branch, West, THC, Delhi.
4	Ms. Pallavi EC:74945544	JA in Bail & Filing Section, RACC, New Delhi.	Reader in the Court of Ms. Sheetal Rani, MM (NI Act) Digital Court- 01, South-East, Saket Courts, ND
5	Sh. Suraj EC:63399702	JJA in Care Taking Branch, RACC, New Delhi.	Asst. Ahlmad in the Court of Sh. Deepak Kumar, ACMM-II, RACC, New Delhi.

Note: 1. Earlier order No.22717-847/P&T/Admn-II/HQs/Delhi/2023 dated 24.03.2023 in respect of Sh. Jitender Kumar, JA (EC:13535) and Sh. Rakesh Kumar, JA (EC:13067) are hereby cancelled (*both the officials are further to report at their respective previous place of postings only*).

2. All the officials transferred vide this order are to duly hand over the charge of all the records in their custody (*alongwith Hardware and other peripherals, if any*) before relinquishing their charge from their respective transferee stations.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
21.3.23

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

24523-24563

No. _____ P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the

31 MAR 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs) Dwarka Courts, Delhi.
3. The Ld. Officers/Officer In-Charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi